

Considering the aforesaid submission of the learned counsel for the petitioner and the facts of this case A.B.A. No.8405 of 2019 is directed to be restored to its original file.

Registry is directed to list A.B.A. No.8405 of 2019 before the concerned Bench after a week.

This criminal miscellaneous petition is disposed of accordingly.

(Anil Kumar Choudhary, J.)

Pappu/